## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1409 ANSWERED ON:27.11.2009 DOMESTIC VIOLENCE ACT, 2005 Shantha J.

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

the extent to which the Domestic Violence Act, 2005 is serving its objective to protect the women from domestic violence?

## **Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

The Protection of Women from Domestic Violence Act, 2005 has been in force for about 3 years. National Crime Records Bureau data indicates that registration of cases under Domestic Violence Act is increasing, thereby indication increasing awareness about the statute.